NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|-------------|----------|--------------------------------|
| CP 36/16 | TP 157/17 | For Hearing | 391 /394 | Jai Guru Nana Vincom Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. THIRUPAL CHORIGE Petitiones

9448184064

PCS for petitioner is present. Assistant from OL office is present. None appeared from ROC office. PCS is directed to serve copy of the amended scheme along with the order copy of this Tribunal on the ROC seeking comments from the ROC on the amended scheme with regard to the appointed date.

List it on 30.08.2017.

MEMBER (J)

MEMBER (T)